

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3253
ANSWERED ON:19.08.2004
DRINKING WATER FOR MOUNTAINEERS AREAS
Singh Baba Shri K.C.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any proposal from the Ministry for providing drinking water specially to mountaineers rural areas of the country particularly for Uttranchal State;
- (b) if so, the details thereof, State-wise; and
- (c) the number of schemes relating to providing drinking water in mountaineers areas of the country particularly in Uttranchal which are pending with the Union Government for approval?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) & (b) Water supply is a State subject. Government of India supplements the efforts of the State in covering all rural habitations in the country by providing funds under Accelerated Rural Water Supply Programme (ARWSP). While allocating funds, 35% weightage is given for states under Hilly areas development programme. The criterion for inter-state allocation is as under: -

Weightage for	Percentage (%)
(a) Rural Population	40
(b) States under DDP, DPAP, HADP & special category hill States in terms of rural areas	35
(c) Not Covered/Partially Covered villages (at 2:1 ratio)	15
(d) Quality affected villages	10
Total	100

The State-wise detail of funds allocated during 2004-2005 is annexed.

(b) The individual Water Supply Schemes are planned, approved and implemented at the State level and there is no need for sending such proposals to Government of India for approval.

Annexure

Statement as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3253 to be answered on 19.8.2004

Stat-wise release position under ARWSP (Normal & DDP) as on 13.8.04

(Rs. In Lakh)

S.No	State	Allocation	Release as on 13.8.04	Releases on account	Total
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of drought

1 Andhra Pradesh	9661.00	4830.50	1724.00	6554.50
2 Bihar	5467.00	0.00		
3 Chhattisgarh	1966.00	983.00	983.00	
4 Goa	89.00	0.00		
5 Gujarat	4890.00	2445.00	2445.00	
6 Haryana	1458.00	729.00	729.00	
7 Himachal Pradesh	4007.00	2003.50	2003.50	
8 J & K	9231.00	4615.50	4615.50	
9 Jharkhand	2178.00	1088.83	1088.83	
10 Karnataka	7418.00	3708.89	3708.89	
11 Kerala	2914.00	1457.00	280.00	1737.00
12 Madhya Pradesh	5719.00	2859.50	2859.50	
13 Maharashtra	11792.00	5896.00	5896.00	
14 Orissa	5120.00	2560.00	2560.00	
15 Punjab	2078.00	1039.00	1039.00	
16 Rajasthan	15057.00	7528.35	7528.35	
17 Tamil Nadu	5261.00	2630.50	2630.50	
18 Uttaranchal	2241.00	1120.50	307.50	1428.00
19 Uttar Pradesh	9592.00	4796.00	4796.00	
20 West Bengal	6296.00	3148.00	3148.00	
21 A & N Islands	5.63	0.00		
22 Chandigarh	0	0.00		
23 D & N Haveli	3.75	0.00		
24 Daman & Diu	0	0.00		
25 Delhi	2.81	0.00		
26 Lakshadweep	0	0.00		
27 Pondicherry	2.81	0.00		

Sub Total (A) 112450.00 53439.07 2311.50 55750.57

28 Arunachal Pradesh	5570	2785.00	2785.00	
29 Assam	9395			
30 Manipur	1912	956.00	956.00	
31 Meghalaya	2203			
32 Mizoram	1580	790.00	790.00	
33 Nagaland	1621	810.50	810.50	
34 Sikkim	665			
35 Tripura	1954	977.00	977.00	
Sub Total (B)	24900.00	6318.50	6318.50	

TOTAL (A)+ (B) 137350.00 59757.57 2311.50 62069.07

Releases under DDP

1 Andhra Pradesh	609.00	304.50	304.50	
2 Gujarat	66.00	33.00	33.00	
3 Haryana	660.00	330.00	330.00	
4 Himachal Pradesh	10.00	5.00	5.00	
5 J & K	330.00	165.00	165.00	
6 Karnataka	1559.00	779.50	779.50	
7 Rajasthan	7966.00	3983.00	3983.00	

Total 11200.00 5600.00 5600.00